# NATIONAL COMPANY LAW TRIBUNAL
# MUMBAI BENCH, MUMBAI

CORAM : PRESENT : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.08.2018

NAME OF THE PARTIES: State Bank of India
V/s.
Millennium Appliances India Ltd.

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE 2016

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## ORDER

15. C.P. (IB)- 509 (MB)/2018

Both sides present. At requests, list this matter on 28.08.2018

SD/-
V. NALLASENAPATHY
Member (Technical)

SD/-
BHASKARA PANTULA MOHAN
Member (Judicial)

/NU/